

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**COURT-VI**

**Item No. 224  
42/252/ND/2020**

**IN THE MATTER OF:  
M/s. Vinayak Jain & Ors**

**...APPELLANT**

**Vs**

**ROC**

**...RESPONDENT**

**Section  
Under Section 252**

**Order delivered on 06.03.2020**


**Coram:  
SHRI. ABNI RANJAN KUMAR SINHA, HON'BLE MEMBER (JUDICIAL)  
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

**For the Appellant  
For the Respondent**

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**ORDER**

Due to colloquium of the Members, matters are adjourned to  
01.04.2020.

  
**(Court Officer)**